Nepal route for return of Kashmiri youth from PoK

1899. SHRIMATI RENUKA CHOWDHURY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government proposes to legalise the Nepal route for return of Kashmiri youth from Pakistan occupied Kashmir (PoK);
- (b) if so, the details thereof along with the estimated number of Kashmiri youth likely to be returned from PoK; and
 - (c) the time by which the modalities for the purpose are likely to be worked out?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) No such proposal has been finalized.

(b) and (c) Questions do not arise.

Decline in Maoist violence in Telugu speaking States

1900. SHRI C.M. RAMESH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that violence of Maoists in Telugu speaking States has come down during the last two years;
 - (b) if so, the details thereof, State-wise; and
- the steps taken by the Ministry to provide livelihood to surrendered Maoists in Telangana and Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) While Left Wing Extremism violence has been showing varying trends in Andhra Pradesh during last two years, it is declining in Telangana during the same period. The details of Left Wing Extremism violence in Andhra Pradesh and Telangana during 2014 to 2016 (up to 15th July) are given in the Statement (See below).

(c) In order to bring Left Wing Extremists into the mainstream, the State Governments have their own Surrender and Rehabilitation policies. In order to supplement the efforts of the State Governments, the Central Government has been reimbursing the expenditure incurred by the State Governments on rehabilitation of surrendered Left Wing Extremists in terms of its Surrender and Rehabilitation policy under the Security Related Expenditure Scheme for Left Wing Extremism affected States.